## **National Company Law Tribunal**

## Allahabad Bench

CPNO. 142/ ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.02.2018

NAME OF THE COMPANY: REV John Augustine & OHS. VIS Lucknow
SECTION OF THE COMPANIES ACT/1 & B CODE: 241/242 of the Companies 4ct af 2013.

SI. NO.	<u>Name</u>	<u>Designation</u>	Representation	Signature ,
<u>1.</u>	NAVEEN WAR	ANG PCS	P 1-5	to darang v.
<u>2.</u>	ASHISH BHAR	LTI Adv.	P1-C	Lebih Most
3,	A.D. Saun	den- Les.	Desp NO 3	Haw de

## C.P No. 142/ALD/2017

Sri Naveen Narang, PCS for the petitioner. Sri Naveen Sinha, Sr. Advocate along with Rajnath Shukla, Advocate for the Respondent Company. Sri A.D. Saunders, Advocate for the Respondent No.3. Learned Senior Advocate for respondent company file an objection to the maintainability of the present Company Petition.

A copy thereof is received by the petitioner. The case is fixed for argument.

The matter is to be listed on 6<sup>th</sup> March, 2018.

Date: 13/02/2018

Typed by

Jyoti
(Stenographer)

Jyoti

H.P. Chaturvedi, Member(Judicial)